

- (v) The Ministry has formulated the "National Urban Sanitation Policy (NUSP)" in 2008 with a view to prioritizing the issue of solid waste management. The vision of the policy is that 'All Indian cities and towns become totally sanitized, healthy and liveable and ensure and sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sanitation facilities for the urban poor and women'. The policy requires each State to formulate its own 'State Sanitation Strategies (SSS)' and cities to make individual 'City Sanitation Plans (CSP)' and implement them to meet the objective of the goals set under NUSP.
- (vi) Ministry has proposed to shift focus on infrastructure with respect to sanitation including municipal solid waste management to improve the efficiency of service delivery. Ministry has formulated the set of Standardized Service Level Benchmarks (SLBs) for sanitation including municipal solid waste management. The SLBs have been circulated to the States in September 2008 for adoption in infrastructure development projects. Any project seeking Central Assistance will be appraised with respect to these Benchmarks.
- (vii) Ministry of Urban Development supplements the efforts of State Governments/Urban Local Bodies in providing adequate waste management in urban areas under schemes such as Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 10% lumpsum provision for North Eastern States, North Eastern Region Urban Development Programme (NERUDP), Urban Infrastructure Development Scheme for Satellite Towns (UIDSST) and "Central Sector Scheme of Solid Waste Management and Drainage Scheme for 10 Selected IAF Airfield towns".

Urban population in 2050

2947. SHRI DEVENDER GOUD T. : Will the Minister of URBAN DEVELOPMENT be pleased to state :

- (a) whether it is a fact that urbanisation in the country is growing at the fastest pace among the BRIC countries;

(b) whether it is also a fact that as per the Report of the CII, Indian Cities would house nearly 85 crore people by 2050; and

(c) if so, the long-term strategy that the Ministry has to address various urban related problems?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) The proportion of urban population in India has increased from 27.8% in 2001 to 31.1% in 2011. As per the Human Development Department, United Nations Development Programme (UNDP), the proportion of urban population of the BRICS Countries is given below:-

Country	Urban Population (%)	
	2000	2012
Brazil	81.2	84.9
Russia	73.4	74.0
China	35.9	51.9
South Africa	56.9	62.4

(b) As per the CII Report, the urban population in the country will be 70 crore by 2050.

(c) Urban Development is a State subject and the State Governments have to take action for ameliorating pressures on cities. The Government of India supports States in their efforts through schemes. The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a reform driven scheme in 2005. The Urban Infrastructure and Governance component handled by Ministry of Urban Development seeks to improve urban infrastructure and transport in 65 identified cities. The needs of the small and medium towns are catered to by the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) programme. In addition, financial assistance for urban infrastructure is also being provided by the Ministry of Urban Development under the 10 percent lumpsum scheme for the development of North-Eastern region including Sikkim, the

ADB aided North-Eastern Region Urban Development Programme and Pilot Scheme on Development of Urban Infrastructure in Satellite Towns around the seven mega cities, besides identified metros and other projects. Ministry of Urban Development has also formulated National Urban Transport Policy, 2006 which encourages cleaner technology and renewable source of energy, such as CNG and Electric vehicles for sustainable development and in recognition of India's energy security concerns.

Vasant Kunj Residential Scheme

2948. SHRI AVINASH RAI KHANNA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a piece of land measuring over 6 bighas bearing Khasra No. I230/2 (new), located in the heart of Sector-B, Pocket 1 of Vasant Kunj Residential Scheme, is pending acquisition by the DDA since 1989;

(b) whether it is also a fact that the Vice Chairman of DDA submitted an Affidavit in December, 2012 to the Appellate Tribunal of MCD promising notification under section 4 of the Land Acquisition Act and completion of the acquisition process of the said land within two months; and

(c) if so, whether the DDA has acquired the land and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) Yes, Sir.

(b) Time frame was not mentioned in the affidavit filed by Vice Chairman, DDA before the Appellate Tribunal, MCD.

(c) No, Sir. However, DDA is vigorously pursuing the matter with Land and Building Department Govt. of National Capital Territory (GNCTD).

Aims and objectives of national urban transport policy

2949. SHRIMATI GUNDU SUDHARANI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the aims and objectives of National Urban Transport Policy and how the above policy helps the States in taking up metro train networks in the State;